

SLP(C)No. 19704 OF 2001  
ITEM No.27

Court No.11

SECTION IVB  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.19704/2001

(From the judgement and order dated 28/05/2001 in CWP 14098/99  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

BALBIR SINGH

Petitioner (s)

VERSUS

UNION OF INDIA & ANR.  
(With prayer for interim relief)

Respondent (s)

With  
SLP(C)No.5263,5264,5265,5266,5268,5269,  
and  
SLP(C)No.19478,19468/2001  
(With prayer for interim relief)

Date : 07/05/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.P. SETHI  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. Mahabir Singh,Adv.  
Mr. Ajay Pal,Adv.  
Ms. Kanchan Kaur,Adv.

For Respondent (s) Mr. K.N. Rawal,ASG  
Mr. Hemant Sharma,Adv.  
Ms. Anita Verma,Adv.  
Mr. Mayur Shah,Adv.  
Ms. Sushma Suri,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.

.SP2

Learned counsel for the petitioner prays and allowed  
further time to take steps to serve the unserved respondents  
within four weeks.

Counter affidavit be filed on behalf of the served  
respondents in the meantime.

.SP1

(N.K. Goel)  
Court Master

(V.P. Tyagi)  
Court Master